

**Shri K. D. Malaviya:** I have read that report but beyond that I have no information.

**Some Hon. Members:** We could not hear the reply.

**Mr. Speaker:** The reply was that he has also read that report, but besides that, he has no other information for the present.

12.13 hrs.

#### PAPERS LAID ON THE TABLE

##### FOOD ADULTERATION (SECOND AMENDMENT) RULES

**The Minister of Health (Dr. Sushila Nayar):** I beg to lay on the Table a copy of the Prevention of Food Adulteration (Second Amendment) Rules, 1962, published in Notification No. G.S.R. 1564, dated the 24th November, 1962, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library, see No. LT-625/62.]

##### NOTIFICATION UNDER ARTICLE 359(1) OF CONSTITUTION

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** On behalf of Shri Datar, I beg to lay on the Table a copy of Notification No. G.S.R. 1594 dated the 26th November, 1962, under clause (3) of article 359 of the Constitution, publishing amendments to Order No. G.S.R. 1418 dated the 30th October, 1962, issued by the President under clause 1 of the said article. [Placed in Library, see No. LT-626/62.]

##### NOTIFICATIONS UNDER SEA CUSTOMS ACT AND CENTRAL EXCISES AND SALT ACT

**The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat):** I beg to lay on the Table a copy each of the following Notifications:—

- (i) G.S.R. No. 1584 dated the 24th November, 1962, under sub-section (4) of section 43B of the Sea Customs Act, 1878.

- (ii) G.S.R. No. 1585 dated the 24th November, 1962, under sub-section (4) of section 43B of the Sea Customs Act, 1878, and section 38 of the Central Excises and Salt Act, 1944, making certain further amendment to the Customs and Central Excise Duties Export Drawback (General) Rules, 1960. [Placed in Library, see No. LT-627/62.]

##### AMENDMENTS TO POST OFFICE SAVINGS CERTIFICATES RULES, AND PUBLIC DEBT (THIRD AMENDMENT) RULES

**Shri B. R. Bhagat:** On behalf of Shrimati Tarkeshwari Sinha, I beg to lay on the Table—

- (i) a copy of each of the following Notifications under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959, making certain further amendments to the Post Office Savings Certificates Rules, 1960—

- (i) G.S.R. No. 1458 dated the 1st November, 1962.

- (ii) G.S.R. No. 1461 dated the 1st November, 1962.

- (iii) G.S.R. No. 1590 dated the 21st November, 1962.

[Placed in Library, see No. LT-628/62.]

- (ii) A copy of the Public Debt (Third Amendment) Rules, 1962, published in Notification No. G.S.R. 1509 dated the 10th November, 1962, under sub-section (3) of section 28 of the Public Debt Act, 1944. [Placed in Library, see No. LT-629/62.]